

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No.745/KB/2017

Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M. B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th May 2018, 10.30 A.M

Name of the Company	K N Choudhury-Vs-Nuddea Plantations Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1	MADHU SODAN SARKAR (Adv)	applicant / operational creditor	M.S. Gosavi

1) Suchitra Chakraborty
2) Pradip Kumar Mondal
3) Biplob Some

}
operational
corporate
Debtor

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel appearing for the operational creditor filed rejoinder. Copy of the rejoinder is served on the Ld. Counsel appearing for the corporate debtor. It is recorded. Sought further time for hearing.

List it on 31/07/2018 for hearing.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member (J)